

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.280
TO BE ANSWERED ON THE 26TH APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)
FACILITIES IN POLICE STATIONS AND PRISONS**

280. SHRI DUSHYANT CHAUTALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police stations and prisons where facilities for the differently abled are provided, State-wise;

(b) whether there are gaps in the current prison and judicial system for accused persons who are differently abled and if so, the details thereof;

(c) whether the various facilities at prisons premises such as toilets and jail vans are differently abled friendly in order to ensure that the accused is entitled to a complete access to the justice system;

(d) whether the Government has ratified the United Nations Convention on Rights of Persons with Disabilities in 2007 and proposes to come up with a policy to provide for access of these differently abled accused at par with others; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (c): "Prisons" is a State subject as per Entry 4 List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Government.

(d) to (e): The Government has ratified the United Nations Convention on Rights of Persons with Disabilities in 2007. Section 46 of the Persons with Disabilities (Equal Opportunities, Protection of Right and Full Participation) Act, 1995 which mandates the appropriate Government and the local authorities to provide for ramps in public buildings, adaptable toilets for wheel chair users, Braille symbols and auditory signals in elevators and lifts so as to provide easy accessibility to persons with disabilities in the built environment. Further the Government has launched the Accessible India campaign with a view to create barrier free environment for persons with disabilities in physical environment, transportation and information communications.
